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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	JNAL, HELD ON 12/10/2017 AT 10.30	AM
PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	: CA/97/2017	
PETITION NUMBER	: CP/18/2017	
NAME OF THE PETITIONER(S)	: U. MAYILVARTHINI	
NAME OF THE RESPONDENT(S)	: VALLAB ENGINEERS PVT LTD +5	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
PRASAD G 9891210484	R3 R4	Cault
Varyani MD	ar	
Naveen kuma Mythi (v. Moujilvasthii)	for Patilian	M. Wowe
A . 11 A 1	N D .	A. A.

## **ORDER**

Counsel for petitioner present. Counsel for R1 present and filed vakalat. Counsel for R2 and Counsel for R3 & R4 are present. Time extended at request of respondents to file counter. Put up on 01.11.2017 at 10.30 A.M.

-3d-

K Anantha Padmanabha Swamy Member (Judicial)

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